

W.P.(C)

Token Number- 2883/2020

S.J.

Caveat Clear

Kiran Devi

Petitioner

Versus

Union of India & Ors.

Respondents

C.F.S.

Petition:- Rs. 20/-

Affidavit: Rs. Rs. 05/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs. 15/-

Defects if any --

1. C.F.S of Rs. 230/- is payable.
2. Synopsis may be filed.
3. P.O. and P.S may be mentioned in details of the respondent No. 1 and 6.
4. Party position at lower court may be mentioned in cause title page.
5. Date of execution of Vakalatnama may not be later than date of affidavit.
6. Provision of law may be verified.
7. Nomenclature of the case mentioned in Presentation form, cover page, receiving page, index, cause title page and Vakalatnama may be verified as per Notification No. 2020/R&S dated 17.01.2020.
8. Jurisdiction clause mentioned in Index and cause title page may be verified or corrected as per Notification No. 2020/R&S dated 17.01.2020.
9. The word 'writ' mentioned in Para- 1, 2, 17 and prayer portion may be corrected.

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